

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

22. M.A. 2607/2019

IN

C.P. 773/2017

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: Arya Mittara

v/s.

Marke Precitech Pvt Ltd

SECTION 59-213-241-242 OF COMPANIES ACT, 2013

ORDER

Counsel for both the side is present. At request of the counsel for the Respondent side, list this matter on 09.04.2020.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)